



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	To file Auditors Certificate	391/ 394	Dharma Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Rashmi Sagar 9845251467	petitioner	
	Prema Hatti	ROC	

Counsel for petitioner is present. She is again directed to file the auditor's certificate and also the latest balance sheet and further to file affidavit to the effect to whom the notices to be issued and to whom notices need not be issued. Smt. Prema Hatti, appearing for ROC and RD is present.

List it on 18.10.2017.


MEMBER (J)


MEMBER (T)